

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 5838 OF 2012

K.K. SHARMA

... Appellant

Versus

High Court of Delhi & Ors. ... Respondents

WITH

Civil Appeal No. 5839 of 2012

Civil Appeal No. 11197 of 2014

(Arising out of SLP(C)No. 3202 of 2014)

O R D E R

In the Judgment dated 15th December, 2014 passed in Civil Appeal No.5838 of 2012 and other connected matters, the date '23.10.1989' mentioned in paragraph 13 (at Page No.17) of the said judgment shall be read as '23.10.2009' and the date '16.01.2002' mentioned in paragraph 13 (at Page No.17) and date '16.1.2012' mentioned in Paragraph 20 (at Page 21) and the date '010.6.2012' mentioned in the last page (Page No.22) of the said judgment shall be read as '01.06.2012'.

.....,J.
[RANJAN GOGOI]

.....,J.
[R.K. AGRAWAL]

NEW DELHI
JANUARY 22,2015.